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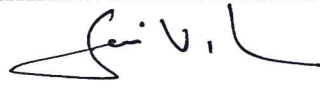
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|--------------------------|---|
| 1) | P. H. Arundh Pandian
Sr Advocate
Mr Sri Charan
Sri Vihari | Counsel Mr
Petitioner |  |
| 2) | R. Shankar Narayanan
Sr. Advr.
for P. Giridharan
Dominic S. David | R1 |  |
| 3) | Rahul Balaji
Vishnu Mohan | R2-R4 |  |

ORDER

Counsels representing both the parties are present and filed a memo suggesting names of three Valuers from each side as per the order dated 23.11.2017. Copy of the memo is furnished to the respective counsels. Counsels for both the parties prayed for time to make submissions in relation to the interim prayers sought by the petitioner. Time is enlarged at their request. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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